

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 4913
TO BE ANSWERED ON 23.03.2026**

Development of Football Grounds

4913. SHRI PRADYUT BORDOLOI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of number of proposals received by the Government for the development of football grounds in the North-Eastern region of the country during the last ten years and the current year, including the dates on which such proposals received;

(b) the details of current status of such proposals including the number of proposals accepted, rejected and not responded to, during the said period;

(c) the details of funds allocated, released and utilised for the development of the said grounds in the said region during the said period;

(d) the details of number of projects undertaken by the Government to develop said grounds in the region along with the current status of such projects including the number of said grounds operationalised, constructed, delayed and incomplete; and

(e) the details of other measures taken by the Government to promote football in the said region?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) to (d) 'Sports' being a State subject, the responsibility of development of sports, including development of football grounds, and operationalisation of sports infrastructure projects, and promotion of football, rests primarily with the State/Union Territory Governments. The

Union Government supplements their efforts by bridging critical gaps. The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided are demand-driven schemes. Receipt of proposals under these schemes is a continual process. The proposals received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility, and availability of funds under the Scheme.

The details of the sports infrastructure projects approved and their sanctioned cost and funds released under the Khelo India Scheme and NSDF, across the country, including in the North-Eastern Region, are available in the public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in>. and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.

(e) The Ministry of Youth Affairs and Sports implements the following schemes for the promotion of sports in the country, including for promotion of football across the country, including in the North-Eastern Region:

- i. Khelo India – National Programme for Development of Sports;**
- ii. Assistance to National Sports Federations (NSFs);**
- iii. Cash Incentives to Medal Winners in International Sports Events and their coaches;**
- iv. National Sports Awards;**
- v. Pension to Meritorious Sportspersons;**
- vi. Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;**
- vii. National Sports Development Fund;**
- viii. Running Sports Training centres through Sports Authority of India (SAI); and**
- ix. National Centre for Sports Science and Research (NCSSR).**

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.
